

Contested commercial cases disposed during the month of July-2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Date Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act / Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-1599/2019	INDUS META ENTERPRISES VS. AKASH PACKAGING	SH. PRADYOT PRAVASH	26.08.2019	No	05.07.2022	1044	Contested	----	----	Suit for Recovery
										Contested			Suit for Possession and Recovery
			CS COMM-86/2020	MADAN LAL JAIN VS. MOHD. KAMIL	SH. AMAR DEEP MAINI	13.01.2020	No	19.07.2022	918		----	----	
				ISLAMIC BOOKS VS. ABTUR NAJEEB	D.S. CHAUHAN VICE RAUF RASHID	20.08.2018	No	25.07.2022	1435	Contested			Permanent and Mandatory Injunction
			CS COMM-972/2020	SHREE ENTERPRISES VS SANDHNA KOHLI	OMP RACHI JOHRI	06.01.2020	No	30.07.2022	936	Contested	----	----	Petition U/s 34 of Arbitration and conciliation act, 1996

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9	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI											
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		OMP (COMM.) 91/2021	UNIFIED CREDIT SOLUTIONS PRIVATE LTD. VS ANAND RATHI AND STOCK BROKERS LTD.	SH. NIKHIL PALLI	18.09.2021	NA	14.07.2022	300	SET ASIDE	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			CS (COMM.) 413/ 2020	UCO BANK NARAINA THROUGH BRANCH MANAGER KEWAL KUMAR Vs NANDNI KUMARI	SH. SHIKHAR KUMAR	30.09.2020	NA	29.07.2022	668	DECREED	NA	NA	SUIT FOR RECOVERY
			CS (COMM.) 135/ 2021	STATE BANK OF INDIA Vs RUPALI COSMETICS AND BEAUTY PARLOUR	SH. ASHOK KUMAR BAHL	24.03.2021	NA	29.07.2022	493	DECREED	NA	NA	SUIT FOR RECOVERY

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11	SH. SANJIV JAIN, DISTRICT JUDGE (COMM.)-03		OMP (COMM.)/42/2021	SATISH DHONDIRAM CHAVAN Vs HERO FINCORP LIMITED	Aman Ahmad	24-03-2021	NA	05-07-2022	468	DISPOSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/100/2020	UNION OF INDIA Vs M/S SUREKA INTERNATIONAL	AASHISH KUMAR SHARMA	28-11-2020	NA	14-07-2022	593	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
			CS (COMM.)/17/2018	SOBY TRAVELS PVT LTD Vs MARATHWADA ASSOICATION OF SMALL SCALE INDUSTRIES AND AGRICULTURE	SUNIL KUMAR	26-10-2018	NA	19-07-2022	1362	DECREED	NA	NA	Suit for recovery
			OMP (COMM.)/33/2021	UNION OF INDIA Vs INDIAN AGRICULTURE MARKETING CO OPERATIVE LTD	RANJAY KUMAR RANJIT	19-03-2021	NA	23-07-2022	491	DISPOSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM)/71/2021	ZEAL IMPRESSIONS PVT LTD AND ORS Vs HERO FINCORP LTD	VIKAS JADON	28-07-2021	NA	30-07-2022	367	DISPOSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM)/72/2021	ZEAL IMPRESSIONS PVT LTD AND ORS Vs HERO FINCORP LTD	VIKAS JADON	28-07-2021	NA	30-07-2022	367	DISPOSED	NA	NA	34 Arbitration & Conciliation Act

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12	SH. KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	PREM SOUTH											
			CS Comm 387/2019	Punjab & Sind Bank vs Sanjay Kumar Mehta	Sh Gurbachan Singh Dhingra	29.11.2019	No	25.07.2022	969	Yes	NA	NA	Suit for Recovery
			CS Comm 254/2021	Uttam Dang Vs Agrasen Global Pvt Ltd	Ms Anuradha Mitra	16.08.2021	No	29.07.2022	347	Yes	NA	NA	Suit for Recovery
13	SH. KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	VINAY SOUTH											
			CS (COMM) 167/21	KRAYCOL STATIONERY PVT. LTD. VS POLO INDUSTRIES	NAVEEN KUMAR JAIN	09.04.2021	NO	16.07.2022	463	CONTESTED	N/A	N/A	INJUNCTION, RENDITION OF ACCOUNTS AND FOR DAMAGES ARISING OUT OF INFRINGE
			CS (COMM) 336/2019	M/S. BGM TELECOMMUNICATIONS PVT. LTD. VS ANAMIKA INFO INDIA AND ANR.	AAKRITI MATHUR	21.10.2019	NO	16.07.2022	1000	CONTESTED	DECREE	16.07.2022	SUIT FOR RECOVERY
			CS (COMM) 337/2019	M/S. BGM TELECOMMUNICATIONS PVT. LTD. VS UNITED SALES CORPORATION AND ORS.	AAKRITI MATHUR	21.10.2019	NO	16.07.2022	1000	CONTESTED	DECREE	16.07.2022	SUIT FOR RECOVERY

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16	SH. SANJAY SHARMA-I	EAST	CS(COMM)NO. 62/2020	SEASTAR GLOBAL LOGISTICS PVT. LTD. VS. M/S RS PAPER	HIMANSHU NAILWAL	01-02-2020		20-07-2022	907	CONTESTED			SUIT FOR RECOVERY
			CS(COMM)NO. 88/2021	M/S SHIVAM MINERAL SUPPLIERS VS. M/S SHAPPOORJI PALLONJI & CO. LTD.	ABHISHEK GROVER	07-04-2021		14-07-2022	462	CONTESTED			SUIT FOR RECOVERY
			CS(COMM)NO. 89/2021	M/S RS PAPER VS. SEASTAR GLOBAL LOGISTICS PVT. LTD.	MAHINDER SINGH SHARMA	09-04-2021		20-07-2022	466	CONTESTED			
			CS(COMM)NO. 184/2020	MANTARAM SERVICE PVT.LTD. V SARA INTERNATIONAL	VIDIT GUPTA	12-10-2020		27-07-2022	650	CONTESTED			
17	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH EAST	CS(COMM)-52/2021	NAGMA ENTERPRISES VS TIRUPATI CABLE INDUSTRIES	SUNIL KUMAR BHARDWAJ	13.09.2021	NO	11.07.2022	301	CONTESTED	N/A	N/A	SUIT FOR RECOVERY

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			CS(COMM)-18/2021	PUNJAB AND SINDH BANK VS ASHOK SHARMA	GEETA VOHRA	18.01.2021	NO	21.07.2022	549	SETTLED	N/A	N/A	SUIT FOR RECOVERY
			CS(COMM)-58/2020	UNION BANK OF INDIA VS M GARMENTS	PRABHASH KUMAR JHA	05.11.2020	NO	19.07.2022	621	CONTESTED	N/A	N/A	SUIT FOR RECOVERY
			CS(COMM)-18/2022	PND MASALA VS SHREYA HOSPITALITY SERVICES	MOHIT KUMAR	04.03.2022	NO	18.07.2022	136	SETTLED	N/A	N/A	SUIT FOR RECOVERY

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			CS-57/2020	BALA VS ASHISH KUMAR MUNDE & KUMAR MUNDE & SHANKER	PAWAN KIRPA SHANKER	07.03.2020	NO	29.07.2022	874	SETTLED IN MEDIATION	N/A	N/A	SUIT FOR RECOVERY
			CS-177/2020	NARENDER SHARMA V/S VINTA SHARMA @ VINITA	NAVIN KUMAR	11.12.2020	NO	29.07.2022	595	COMPROMISED	N/A	N/A	SUIT FOR PARTITION, POSSESSION, DAMAGES AND PERMANENT INJUNCTION
18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	CS(COMM) NO. 202/2019	AMAN SINGHAL PROP VS M/S SHYAM ENTER PRICES	Mr. ROBIN TIYAGI	27.09.2019		04.07.2022	2 YEARS 9 MONTHS 11 DAYS	DISMISSED ON MERITS			
			CS(COMM) NO. 41/2021	M/S GOVIND AGENCEIS VS M/S ADITYA COLLECTION	MR. RAHUL SHARMA	23.01.2021		11.07.2022	01 YEARS 05 MONTHS 09 DAYS	DISMISSED ON MERITS			

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19	MS. SUKHVINDER KAUR	Shahdara	NIL										
20	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH-WEST	CS (COMM)/333/2022	TRAVELLER INDIA INTERNATIONAL VS. ISHWARI SHOES AGENCIES	TARUN GUPTA	07.06.2018		16.07.2022	04 YEARS 01 MONTH 10 DAYS	DECREED			COMMERCIAL
			CS (COMM)/345/2022	ARS FOODS INGREDIENTS PVT. LTD. VS. BOX MY WISH PVT. LTD.	SACHIN KUMAR JAIN			23.07.2022	04 YEARS 00 MONTH 06 DAYS	DECREED			COMMERCIAL
21	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL			18.07.2018							
22	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	OMP (COMM) 08/2020	SONAL TIWARI VS KOTAK MAHINDRA PRIME LTD.	SH. GAUTAM L.S.	19.11.2018	NO	28.01.2020	452	CONTESTED	NIL	NIL	34 ARBITRATION & CONCILIATION ACT